

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.215/95
IN
OA No:2204/92

60
New Delhi this the 26th day of September 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr K.Ramamoorthy, Member (A)

Raj Kumar Puri
C-9/100 Jamuna Vihar
Delhi - 110 053.

...Petitioner

(Through Advocate Mr A.K.Behra)

Versus

Union of India through

1. Mr Shakti Sinha
Director of Education
Old Secretariat
Delhi.

2. Mr R.B.Vashist
Principal Accounts Officer
NCT of Delhi
Man Singh Road
New Delhi-110 011.

...Respondents.

(Through Advocate: Mr Arun Bhardwaj)

O R D E R (Oral)

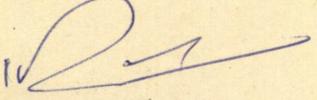
Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

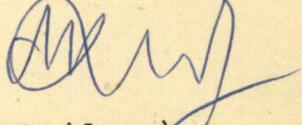
A contempt petition alleging non-compliance of the directions contained in the order was filed and the same was dismissed by order dated 8th June 1994 and the proceedings were dropped. It was found that as the pension had been released some time in February 1993, no question of payment of interest on pension would arise. It is alleging that the respondents have not paid interest on pension that the contempt petition has been filed. On facts, it has been stated that it was on a mistake of facts that the Tribunal held that the pension had been released in February 1993 and that the payment was actually made in 1994.

ar

Be that as it may, in the contempt petition, the Tribunal would consider only whether there is any intention to defy the orders of the Tribunal. On facts, it was held by the Tribunal that the orders had been complied with and, therefore, it was not necessary to proceed further with the contempt petition. Under the circumstances, we are of the considered view that no fresh contempt petition would lie. If the petitioner feels that he is entitled to any further amount by way of interest, it may still be open for him to claim either from the respondents or to seek appropriate relief in accordance with law, if available. With the above observations, the contempt petition is dismissed.

(31)


(K. Ramamoorthy)
Member (A)


(A.V. Haridasan)
Vice Chairman (J)

aa.